

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

RBI/2011-12/109 UBD.CO.BPD (PCB) Cir.No. 1 /14.01.062/2011-12

July 07, 2011

The Chief Executive Officer of All Primary (Urban) Co-operative Banks

Madam/Dear Sir,

List of Terrorist Individuals /Organisations under UNSCR 1267 (1999) and 1822 (2008) on Taliban/Al-Qaida Organisation

Please refer to our <u>circular UBD.CO. BPD (PCB).Cir.No.48/14.01.062/2010-11 dated May 11, 2011</u>. We enclose, as detailed below, copies of notification (received from Government of India – Ministry of External Affairs) of the Chairman of UN Security Council's 1267 Committee regarding changes made in the Consolidated List of Individuals and entities linked to Al-Qaida and Taliban:

- 1. Note dated May 04, 2011
- 2. Note dated May 11, 2011
- 3. Note dated May 16, 2011
- 4. Note dated May 27, 2011
- 5. Note dated June 10, 2011
- 6. Note dated June 15, 2011
- 7. Note dated June 16, 2011
- 8. Note dated June 23, 2011
- 2. Urban Co-operative Banks are required to update the consolidated list of individuals/entities as circulated by the Reserve Bank and before opening any new account, it should be ensured that the name/s of the proposed customer does not appear in the list. Further, banks should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

शहरी बैंक विभाग, केन्द्रीय कार्यालय, गारमेंट हाउस, पहली मंजिल, वरली, मुंबई - 400 018 फोन: 022 - 2493 9930 - 49, फैक्स: 022 - 2497 4030 / 24920231, ई मेल: cgmincubd@rbi. org.in 3. Urban Co-operative Banks are advised to strictly follow the procedure laid down in the UAPA Order dated August 27, 2009 enclosed to our <u>circular UBD.CO.BPD. PCB.Cir. No. 21/12.05.001/2009-10 dated November 16, 2009</u> and ensure meticulous compliance to the Order issued by the Government.

4. As far as freezing of funds, financial assets or economic resources or related services held in the form of bank accounts of the designated individuals/entities are concerned, action should be taken as detailed in paragraph 6 of the circular dated November 16, 2009 mentioned above.

5. The complete details of the said consolidated list are available on the UN website: http://www.un.org/sc/committees/1267/consolist.shtml

6. The Compliance Officer/Principal Officer of the Urban Co-operative Bank should acknowledge receipt of this circular to our Regional Office.

Yours faithfully,

(L. M. Kamble) General Manager

Encl: As above